## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2721

TO BE ANSWERED ON THE  $5^{\text{TH}}$  AUGUST, 2025/ SRAVANA 14, 1947 (SAKA) TRANSFER POLICY IN DAMAN AND DIU

## †2721. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the transfer policy of officers in the Union Territory of Dadra and Nagar Haveli and Daman and Diu;
- (b) whether the Government is aware that many officers are working in the said UTs despite the completion of their tenure and if so, the details thereof;
- (c) the number of such officers in Daman and Diu who are still holding the posts despite their transfer and completion of their tenure; and
- (d) the details of the steps taken by the Government to relieve such officers from their charge?

### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): The transfer/posting of IAS/IPS officers of AGMUT cadre and DANICS/DANIPS officers in the Union Territory of Dadra and Nagar Haveli and Daman and Diu are governed by the Guidelines issued vide MHA's letter No. 14012/01/2016-UTS.I dated 09.11.2016 and MHA's letter No. 14020/05/2008-UTS.II (Vol.II) dated 29.11.2016. The transfer/posting orders are issued as per these guidelines subject to administrative requirements and in public interest.

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